REPORT OF THE JOINT MITTEE OF THE HOUSES ON THE UNLAWFUL ACTIVITIES (PREVEN-**TION) BILL, 1967**

Statement by

श्री चन्द्र शेंखर (उत्तर प्रदेश) : महोदया, व्यक्तियों तथा संस्थाओं की कतिपय विधि विरुद्ध गतिविधियों का अधिक प्रभावी निवा-रण तथा तत्सम्बन्धी विषयों का उपबन्ध करने वाले विधेयक पर दोनों सभाओं की संयक्त समिति के प्रतिबंदन की एक प्रति में सभा पटल पर रखता हं।

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE UNLAWFUL ACTIVITIES (PREVENTION) BILL, 1967

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RESIGNATION OF DR. D. R. GADGIL

THE DEPUTY CHAIRMAN: I have to inform hon. Members that Dr. D. R. Gadgil, a nominated Member of the Rajya Sabha, resigned his seat in the Rajya Sabha with effect from 31st August, 1967.

STATEMENT BY THE PRIME MINISTER

Re. REPORTED STATEMENT MADE BY THE DEPUTY PRIME MINISTER ABOUT "Two CHINAS"

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): Madam, my attention has been drawn to some Press reports regarding a statement attributed to the Deputy Prime Minister on the question of our policy relating to the recognition of China. In

a Press Conference on the 12th September at the Indian Embassy in Washington, the Deputy Prime Minister was asked the following question:

the Prime Minister

"Will you be in the forefront about the admission of China into the United Nations ?"

The Deputy Prime Minister replied, "We have not been in the forefront in the last 15 years. That is all I know. Every nation ought to be in the United Nations. That is the stand we have taken. But we are not now sponsoring a resolution, but if it is sponsored we will certainly vote for it." The Deputy Prime Minister was further questioned:

"Do you mean that there should be two Chinas in the U.N. ?"

To this he replied. "I do not know. There are at present two countries. Formosa is an independent country as it is. And it is a member of the U.N, though in the name of China, which I don't understand."

My attention has also been drawn to some reports regarding the alleged clarification issued by the spokesman of the Ministry of External Affairs regarding the statements of the Deputy Prime Minister on China during his visit abroad. I have seen the relevant papers and am satisfied that the spokesman not only did not issue any explanatory clarification about the Deputy Prime Minister's statement but in fact and quite rightly refused to comment on it. He was handed over routine questions by some correspondents on the Government of India's China policy. After obtaining my clearance of the draft answers, he gave them to the correspondents. There was no reference to the Deputy Prime Minister in these questions and answers

There is no change in Government's China policy. We continue to recognise the People's Republic of China.

SHRI LOKANATH MISRA (Orissa): I have tabled a Calling Attention motion and I did not expect the Prime Minister to make a statement. I thought it would come in the shape of